

GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF HIGHER EDUCATION
LOK SABHA
UNSTARRED QUESTION NO-173
ANSWERED ON- 04/12/2023

FINANCIAL ASSISTANCE TO STATE GOVERNMENTS

173 SHRI ANTO ANTONY:

Will the Minister of EDUCATION be pleased to state:

- (a) whether the Government is providing financial assistance to State Governments to pay the salaries and other benefits of college teachers as per the recommendation of the University Grants Commission (UGC);
- (b) if so, the details of such assistance given so far;
- (c) whether the Government has received requests from various State Governments to release the pending amount including State Government of Kerala; and
- (d) if so, the details and the steps taken by the Government in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(DR. SUBHAS SARKAR)

(a) & (b): After taking into consideration the recommendations made by the Pay Review Committee of University Grants Commission (UGC), this Ministry formulated and circulated the scheme of revision of pay scales of teachers and equivalent cadres in universities and colleges on 02.11.2017 and 08.11.2017, for adoption by the State Governments. As per the guidelines of the scheme, the adoption of the scheme by the State Governments was optional. Under the said scheme, the Central Government provided financial assistance, by way of reimbursement, to those State Government, who wish to adopt and implement the scheme, to the extent of 50% of additional financial implication for the period from 01.01.2016 to 31.03.2019, due to implementation of the scheme. Under the said scheme, this Ministry has released an amount of Rs.2351 Crores to 9 States, who have implemented the scheme and submitted complete proposal within given timeline.

(c) & (d): The reimbursement of 50% central share is subject to implementation of the scheme along with the conditions stipulated in the guidelines of the scheme. The proposals from various State Governments, including State Government of Kerala, were received in this Ministry. The last date for submission of complete proposal by the State Governments was 31.03.2022 and all States, including Kerala, were asked to submit complete proposal as per the scheme's guidelines to this Ministry on or before 31.03.2022. The complete and correct proposals, received on and before 31.03.2022, were considered for reimbursement of central share under the scheme. The scheme of reimbursement of central share to the State Government has been closed with effect from 01.04.2022. The complete proposal from the State Govt. of Kerala was not received before the last date of the scheme i.e. 31.03.2022, hence, its proposal could not be considered for release of funds under this scheme.
